

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 107

C.P. (IB)/92(CH)2024

IN THE MATTER OF:

State Bank of India

...

Petitioner

Versus

Adish Oswal

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.08.2024.

Sd/-
Court Officer